

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – BASIC TRAINING PROGRAMMES – Junior Civil Judges – II Basic Course (2nd Spell) for newly appointed 65 Junior Civil Judges to undergo 2nd Spell of Basic Training for four months at Judicial Academy from 04.06.2022 to 03.10.2022 *instead of* 01.06.2022 to 30.09.2022 – RESCHEDULED - ORDERS - ISSUED.

READ:

1. High Court's Proceedings Order Roc.No.3573/2021-B.Spl, dated 15.11.2021.
2. Letter Roc.No.952/2021-22/TSJA-Sec'bad, dated 19.04.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
3. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.
4. High Court's Letter Roc.No.346/E1/2021, dated 19.05.2022.
5. High Court's Proceedings Order Roc.No.3573/2021-B.Spl, dated 23.05.2022.

ORDER ROC.NO.3573/2021-B.SPL., DATED: 26.05.2022

The High Court is pleased to pass the following order:

All the newly appointed Junior Civil Judges who are nominated to undergo 2nd Spell of Basic Training at Telangana State Judicial Academy, Secunderabad from 01.06.2022 (Wednesday) to 30.09.2022 (Friday) *is rescheduled* from 04.06.2022 *intead of* 01.06.2022. in view of the creation of 33 Districts in the state of Telangana vide 4th read above.

Therefore, all the Judicial Officers are hereby directed to attend the 2nd Spell of Basic Training at Telangana State Judicial Academy, Secunderabad from 04.06.2022 to 03.10.2022.

NOTE:

1. The Training Proceedings is placed in the High Court's Web Site <http://tshc.gov.in> The downloaded copy from the web site is valid for relieving duty and reporting to training at Telangana State Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The In-charge Officers.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad

6. The Chief Judge, City Small Causes Court, Hyderabad.
 7. The Prl. Special Judge for C.B.I. Cases Cases, Hyderabad.
 8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad b) Karimnagar c) Khammam
 - d) Mahabubnagar e) Medak f) Nalgonda
 - g) Nizamabad h) Ranga Reddy i) Warangal
 10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES :**
 - a) I Addl. Metropolitan Sessions Judge, Hyderabad.
 - b) Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
 - c) Adilabad d) Karimnagar e) Khammam
 - f) Mahabubnagar g) Medak h) Nalgonda
 - i) Nizamabad j) Warangal
 11. The Pay and Accounts Officer, Hyderabad.
 12. **THE DISTRICT TREASURY OFFICERS :**
 - a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
 - b) Adilabad c) Karimnagar d) Khammam
 - e) Mahabubnagar f) Medak g) Nalgonda
 - h) Nizamabad i) Warangal
 13. **THE SECTION OFFICERS :**
 - a) Special Officer Section b) Vigilance Cell c) E-Section
 - d) Work Review Cell e) O.P.Cell f) B-Section
 - g) Accounts Section h) Computer Section i) D-Budget Section

High Court for the state of Telangana at Hyderabad.
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